

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH-I, CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **05.06.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP(CA)/51(CHE)/2024
NAME OF THE PETITIONER(S) : Strategic Engineering Pvt. Ltd.
NAME OF THE RESPONDENT(S) :
UNDER SECTION : Sec 272(1) of CA, 2013

ORDER

Present: None for the Petitioner.

This petition is for winding up of the Company under section 272(I) of the Companies Act, 2013.

List the petition for consideration on **22.07.2024**.

Sd/-
VENKATARAMAN SUBRAMANIAM
MEMBER (TECHNICAL)

Sd/-
SANJIV JAIN
MEMBER (JUDICIAL)

vs